

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 12-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>DISMISSAL</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100219/2019	Canara Bank -Maneesh Kumar Vs Mr. Sandeep Dattaji Bhosale S/O Dattaji Bhosale	Rajkumar K. Shukla Law Firm
<u>SETTLEMENT</u>				
2	Commercial Suit	100184/2019	Balaji Glaziers And Interiors LLP Vs Kotak Mahindra Bank Ltd.	Manoj Bhatt
Sub Matter: NOTICE OF MOTION/0104456/2019				
<u>ARGUMENTS</u>				
3	Commercial Suit	100253/2019	Canara Bank Vs M/s. Tara Tours and Travels	Rajkumar K. Shukla Law Firm
<u>HEARING</u>				
4	Commercial Suit	100068/2019	Ketan Mathuradas Chatwani Vs Mrs. Meena Anil Leheru	B. B. Parekh
<u>WRITTEN STATEMENT</u>				
5	Commercial Suit	100028/2020	Mr. Nayan Laherchand Mapani Vs Neminath Develooers	Preeti Gada And Sudhir Shah And Associates
<u>SERVICE</u>				
6	Commercial Suit	100182/2019	Syndicate Bank Vs KAB Enterprises	Mahesh Haridas Chandanshiv
7	Commercial Suit	100252/2019	Dr. Laherchand Lakhamshi Oswal Vs Mr. Mitesh Kanji Gadda	D. V. Patil
8	Commercial Suit	100039/2020	Tushar Fabrics Pvt. Ltd. Vs Alfiza Garments	Hitesh Soni and Associates
Sub Matter: NOTICE OF MOTION/0101121/2020				
<u>AFFIDAVIT OF SERVICE</u>				
9	Commercial Suit	100172/2019	Mettler Toledo India Pvt. Ltd. Vs Jericho Chemicals Pvt. Ltd.	King Stubb and Kasiva

RECORDING EVIDENCE

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 12-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	Commercial Suit	100289/2020	Kahir barkatali Pirani Vs M/S. SOSLCRANES	Mr. S. K. Shetty
<u>EX-PARTE EVIDENCE</u>				
11	Commercial Suit	100169/2020	Canara Bank Vs Mr. Giridhar Shrimant Thorat	M/s. Sanjeev Khanchan and Co
12	Commercial Suit	100075/2020	Mr. Champalal Chhogalal Sanghvi Vs Mr. Bharat Patil	K. P. Dubey and Sujeet R. Maurya
<u>DIRECTIONS</u>				
13	Commercial Suit	100016/2020	Nayan Laherchand Mepani Vs M/s. N. R. Enterprises	Preeti Gada and Sudhir Shah and Associates
14	Commercial Suit	100061/2020	Jeevandeep Edumedia Pvt. Ltd. Vs Mr. Yogesh Kolhe	M/s. J.R. Vakil and Associates
15	Commercial Suit	100372/2020	Vikram Enterprises Vs Polymers System	Vishaki Bhatia
<u>AFFIDAVIT OF SERVICE</u>				
16	Commercial Suit	100260/2019	Vipul Tools Centre Vs Windals Auto Pvt. Ltd.	Ram Dnyandeo Kutwal
17	Commercial Suit	100270/2019	Union Bank of India Vs M/s. Naik Tours and Travels	Manish D. Tiwari and Associates
<u>NOTICE OF MOTION</u>				
18	NOTICE OF MOTION	101121/2020	Tushar Fabrics Pvt. Ltd. Vs Alfiza Garments	Hitesh Soni and Associates
(Main Matter Commercial Suit/0100039/2020)				
<u>CH/S ORDERS</u>				
19	Commercial Suit	100170/2020	Cipla Ltd Vs 1. Global Energy Pvt Ltd 2. Kotak Mahindra Bank Ltd	Wadia Ghandy and Co

MEDIATION REPORT

At 11.00 AM Morning Session

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 12-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
20	Commercial Suit	100261/2019	Shree Gautam Labdhi Trade Links Vs Shreedham Builders	Legal Spectrum

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 13-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ORDER</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100189/2020	Tulika Prem Devidayal Vs 1. M/s. Laxmi Developers 2. Pradipkumar Laxmanbhai Patel 3. Kamleshkumar Laxmanbhai Patel	Mehta and Padamsey
2	Commercial Suit	100219/2020	Mamta Arun Jethi Vs Hemant Chedda	Mr.Vinod K. Sharma
3	Commercial Suit	100181/2020	Canara Bank Vs Naseem Samim Khan	AKS Legal consultants
<u>RECORDING EVIDENCE</u>				
4	Commercial Suit	100118/2020	Amanat Steels Pvt. Ltd. Vs Kalisma Steel Pvt. Ltd.	K.P.Dubey
5	Commercial Suit	100178/2020	Keshav Atmaram Korgaonkar Vs Mr. Shibu Daniel Joy	M/s. Raj Legal
<u>EX-PARTE EVIDENCE</u>				
6	Commercial Suit	100111/2020	Ankur Vasantraai Doshi Vs 1. M/s. Chau Enterprises 2. Mahadev Patil	NSB Legal Associates
7	Commercial Suit	100208/2020	Crimson Interactive Pvt. Ltd. Vs Pranay Parsuram S/o. Parsuram Subramanian	Sukanya Bhaumik
8	Commercial Suit	100228/2020	M. Lallubhai and Company Vs M/s. Satguru Trading Company	Mr. Ashwin Shanker
<u>DIRECTIONS</u>				
9	Commercial Suit	100374/2020	Union Bank Of India Vs M/s. Mahek Tours And Travels	Subhash Menon
10	Commercial Suit	100379/2020	Syndicate Bank Through Mr. K. Krishna Murthy Vs M/s. ARK Tours and Travels Through Fazlani Junad	Mahesh Haridas Chandanshiv

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 13-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
11	Commercial Suit	100385/2020	Pramod V. Meshram Vs Manisha Mukharji	Mir Associates
12	Commercial Suit	100393/2020	Mr. Saurav Omprakash Agarwal Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
13	Commercial Suit	100398/2020	Vimmi Bharat Jain Vs G. Kiran Kumar	Ramesh Jain and Mrs. Kusum Jain
<u>FRAMING ISSUES</u>				
14	Commercial Suit	100154/2020	1. Mr. Anil G. Bhatia 2. Gopal R. Bhatia 3. Kavita G. Bhatia Vs Kashish A. Bhatia	Vikrant V. Parashurami
15	Commercial Suit	100159/2020	Babulal Pukhraj Sanghavi Vs E. M. Electro - Mechanicals Pvt Ltd	Jagdish Nagar and Associates
16	Commercial Suit	100160/2020	Logistics Enterprises Pvt Ltd Vs DBM Geotechnics and Construction Pvt Ltd	Mr. Bimal Rajasekhar
<u>AFFIDAVIT OF SERVICE</u>				
17	Commercial Suit	100004/2020	Union Bank of India Vs Mr. Vishwanath Jagannath Pardeshi	Mr. Nainesh Amin
18	Commercial Suit	100011/2020	Bank of India Vs M/s. Shree Mauli Krupa Travels	Arun Kumar Misra
19	Commercial Suit	100057/2020	Bank of India Vs M/s. Dharmi Travels and Travels and Anr.	Anant B. Shinde and Co.
<u>COMPLIANCE</u>				
20	Commercial Suit	100200/2020	Canara Bank Vs 1. M/s. Jyotiba Tours and Travels 2. Mr. Uttam Chavan	Mr. Rajkumar Shukla
21	Commercial Suit	100108/2020	Bank of India Vs 1. Om Tours and Travels	Purnima Pandit

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 13-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
22	Commercial Suit	100180/2020	Bank of India Vs Mr. Sanket Ajitkumar Shah	Rony and Co
23	Commercial Suit	100092/2020	M/s. Dmsons Tetel Pvt Ltd Vs Varun PM Engitech Pvt Ltd	Anil Agarwal
24	Commercial Suit	100126/2020	M/s. Oasis Infrastructure Pvt. Ltd. Vs M/s. Extreme Engineering	Pabari Legal Associates

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 14-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100245/2019	Chetna wife of Mikil Jain and Daughter of Bhawarlal Kothari Vs M/s. Neev Realtors	S.K. Shah and Ms. K.S. Shah
<u>EX-PARTE EVIDENCE</u>				
2	Commercial Suit	100170/2019	A. Navinchandra Steels Pvt. Ltd. Vs Shah Group Builders Ltd.	S.P. Pandey / Harishankar Pandey
3	Commercial Suit	100209/2019	Gangaram Janu Pawar Vs Nitin Prakash Sonawane	Shri. Rajesh M. Patil
<u>ORDER</u>				
4	Commercial Suit	100213/2020	Canara Bank Vs Mr. Mukesh Bajirao Garje	M. Janardhanan
5	Commercial Suit	100008/2020	Syndicate Bank Vs Mrs. Vandana R. Kasare	Pramila S. Bhaingade
<u>DISMISSAL</u>				
6	Commercial Suit	100195/2020	Poonam Chambers B Commervial Premises Co-op. Soc. Ltd Vs M/s. Aluplex India Pvt Ltd.	K. B. Adyanthaya
7	NOTICE OF MOTION	100942/2020	Vision Inks Pvt. Ltd. Vs J.D. Packaging Pvt. Ltd. and Ors.	Reshmi M. Parab
(Main Matter Commercial Suit/0100207/2020)				
<u>RECORDING EVIDENCE</u>				
8	Commercial Suit	100034/2019	Syndicate Bank Vs M/s. Kalpana Tours and Travels	Mahesh Haridas Chandanshiv
9	Commercial Suit	100077/2019	SWAL Corporation Ltd. Vs Vasundhara Fertilizers and Seeds Pvt. Ltd.	Anirudh Ganu / Sushant Valimbe / Rohini Sorte

DIRECTIONS

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 14-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	Commercial Suit	100401/2020	Swati Sahebrao Gadge Vs Ulhas Ashruba Mhaske	Ramesh Jain and Kusum Jain
11	Commercial Suit	100402/2020	M/s. Prabhat Maritime Services Pvt. Ltd Vs The National Insurance Co Ltd	Mr. P. V. Nelson Rajan
12	Commercial Suit	100403/2020	Bank of India Vs M/s. Das Caterers	Shri. O.A. Das
<u>FRAMING ISSUES</u>				
13	Commercial Suit	100205/2020	Mahim Causeway Machhimar CHS Ltd Vs M/s. Kshetrapal Renovators Pvt Ltd	Mrs. Sandhya Nanavare
14	Commercial Suit	100222/2020	Ms. Uma Kishore Dhandha Vs Saramai	Surenkumar B. Shetty
15	Commercial Suit	100234/2020	Everest Construction Vs Mercury Reality Pvt. Ltd.	Jay S. Yadav and O. P. Yadav
<u>WRITTEN STATEMENT</u>				
16	Commercial Suit	100151/2019	Ramchand Atmaram Nagpal Vs Ronchere Hospitality	Miss. Rekha C. Shukla
17	Commercial Suit	100204/2019	M/s. Parekh Sales Corporation Vs M/s. Ashok Fabs	M/s. Shukla and Associates
18	Commercial Suit	100033/2020	Siyaram Silk Mills Ltd Vs Mr. Dhiren Desai	Shah Legal
19	Commercial Suit	100041/2020	Ramchand Atmaram Nagpal Vs Reena Tinaaz Pvt. Ltd.	Miss Rekha C. Shukla
<u>SERVICE</u>				
20	Commercial Suit	100088/2020	M/s. Chowgule Construction Chemicals Pvt Ltd Vs M/s. Fivebro India	Rupesh Lanjekar
21	Commercial Suit	100100/2020	Union Bank of India Vs Mr. Prakash Deoram Jawale	Arjun Patil Law Global

At 11.00 AM Morning Session

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 14-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
22	Commercial Suit	100099/2020	Ramnklal S. Gosalia and Co Vs Nilkanth G Mahajan	Shah Legal
23	Commercial Suit	100132/2020	Shrigun Pharmachem Pvt Ltd Vs Cumballa Hill Hospital and Heart Institute	Mr. Vikramsingh Yadav
24	Commercial Suit	100138/2020	Ultratech Cement Ltd Vs Shree Developers	Mahajan and Mahajan
25	Commercial Suit	100151/2020	Nenmal Babulalji Nagar Vs Thermal Instrument India Pvt Ltd	Bhagalaxmi B. Racha
26	Commercial Suit	100371/2020	Navalkar Associates Pvt. Ltd. Vs RJP Infrastructure Pvt. Ltd.	Shri. N. D. Jaywant
27	SUMMONS FOR JUDGT	100381/2018	Mr. Udyaraghu Shetty Vs Mr. Sunil Annare Alure	Ramesh D. Kamble and Ashok V. Bagal
(Main Matter SUMMARY CIVIL SUIT/0101096/2018)				
<u>NM FOR HEARING</u>				
28	Commercial Suit	100431/2020	Mrs. Kuldip Kaur Abrol Vs Mr. Kasturilal Khosla	Abhaysingh A. Shinde
29	NOTICE OF MOTION	102817/2019	Jaiprakash Arun Gupta Vs Nikhat Jahangir Shaikh	Ramesh Jain
(Main Matter Commercial Suit/0100055/2019)				

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 15-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	Commercial Suit	100089/2019	Moolchand Dalichand Jain Vs Shrenik Dhirajmal Siroya	Shri. Suresh M. Jain
<u>EX-PARTE EVIDENCE</u>				
2	Commercial Suit	100078/2019	JSK Industries Pvt. Ltd. Vs J.K. Electricals	K.V. Aiyar and Associates
3	Commercial Suit	100211/2019	Yalappa Soma Jadhav Vs Bharti Daya Solanki	Shri. Rajesh M. Patil
At 11.00 AM Morning Session				
4	Commercial Suit	100006/2020	Shailesh Bhoormal Sanghvi Vs Shreepati Investments	Mr. Ramesh Jain and Mrs. Kusum Jain
<u>REPORT</u>				
5	Commercial Suit	100062/2020	Imkaa Steel Syndicate Vs M/s. Thane Steels Ltd	Khan and Khan
<u>REPLY</u>				
6	Commercial Suit	100131/2019	Sukanraj Kasturchandji Jain Vs Shivaji Kishan Jadhav	Yashpal Jain M. D. Mali
Sub Matter: CHAMBER SUMMONS/0100393/2020				
<u>ARGUMENTS</u>				
7	Commercial Suit	100025/2019	Nareshkumar Haridas Negandhi Vs Green Wood	Mr. Ramesh Jian and Mrs. Kusum Jain
8	Commercial Suit	100091/2019	M/s. Mammoth Media Vs Krishnai Hospital Pvt. Ltd.	S.R. Gupta
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
9	Commercial Suit	100110/2019	Mr. Kumar Arjandas Khemlani Through Mr. Prem Ramchand Hinduja Vs Bhambhani Shipping ltd.	Bhuta And Associates

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 15-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	Commercial Suit	100202/2019	M/s. Inventys Research Company Pvt. Ltd. Vs Mr. Akhilesh Yadav	Amit Shantaram Borkar
<u>DIRECTIONS</u>				
11	Commercial Suit	100373/2020	M/s. Mafatlal Industries Ltd. Through Mr. harish Bhatia Vs Standard Enterprises	Satyadev Joshi / Shruti Nair
12	Commercial Suit	100377/2020	Syndicate Bank Through Mr. K. Krishnamurthy Vs M/s. Arunesh Tours and Travels	Mahesh Haridas Chandanshiv
13	Commercial Suit	100378/2020	Sureshkumar Jaychandji Jain Vs Khimji Lakhamshi Shah	Mr. Ramesh Jain and Mrs. Kusum Jain
14	Commercial Suit	100406/2020	Union Bank of India Vs Ashok Revashankar Oza	Jamshed Ansari
15	Commercial Suit	100410/2020	Radhika George Vs Shivagi Darasing Rathod	Arunkumar Gunasekaran and Harshika Makwana
16	Commercial Suit	100411/2020	Syndicate Bank Vs M/s. HMR Tours and Travels	Sandhya Nanavare
17	Commercial Suit	100422/2020	Pawan Chemicals Vs Rushabh Dhanesh Mehta	Girish B. Kedia
18	Commercial Suit	100456/2020	Bhimraj B. Sanghvi H.U.F. Vs Gamb India Pvt. Limited	Mr. Ramesh Jain And Mrs. Kusum Jain
<u>FRAMING ISSUES</u>				
19	Commercial Suit	100101/2019	Jaysynth Impex Ltd. Vs M/s. Gurudev Textiles Processors Pvt. Ltd.	Lalit V. Jain
20	Commercial Suit	100049/2020	Lallubhai Amichand Ltd. Vs The Shamrao Vithal Co. Op. Bank Ltd.	M/s. Legal Juris

DRAFT ISSUES

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 15-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
21	Commercial Suit	100233/2019	Bank of Baroda Vs Mr. Kailash Premlal Devikar	Rajkumar K. Shukla Law Firm
<u>SERVICE</u>				
22	Commercial Suit	100122/2019	M/s. Chetana Stationery Vs M/s. Mars Academy Partner	Sudhakar G. Lakhani
23	Commercial Suit	100217/2019	Canara Bank Vs Mr. Mohd. Gulfam Nasiruddin Ahmed	Shri O. A. Das
24	Commercial Suit	100266/2019	Universal Builders through its proprietor Mr. Sultan Ahmed Qureshi Vs Renu Subhash Jain	Sanjay P. Shinde
25	Commercial Suit	100018/2020	Mr. Nayan Laherchand Mepani Vs Ashwatha Developers	Preeti Gada, Sudhir Shah and Associates
26	Commercial Suit	100051/2020	Alapana Rajan Chaturvedi Vs Krishna Bhaskar Hodhave	Mr. Ramesh Jian and Mrs. Kusum Jain
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
27	Commercial Suit	100042/2020	Kavi Exports Vs Giromy Samoni Inc.	Vraj Legal
<u>NM FOR HEARING</u>				
28	Commercial Suit	100073/2019	Jaiprakash Arun Gupta Vs Mohammad Jahagir Masood Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
Sub Matter: NOTICE OF MOTION/0103402/2019				
29	NOTICE OF MOTION	103402/2019	Jaiprakash Arun Gupta Vs Mohammad Jahagir Masood Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
(Main Matter Commercial Suit/0100073/2019)				
At 11.00 AM Morning Session				
30	NOTICE OF MOTION	104447/2019	Mrs. Kuldip Kaur Abrol Vs Mr. Kasturilal Khosla and Anr.	Adv.
(Main Matter SUIT/0100176/2019)				

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 15-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
31	NOTICE OF MOTION	104921/2019	Mrs. Kuldip Kaur Abrol Vs Mr. Kasturilal Khosla and Anr.	adv Mr. Omprakash A. Pandey for deft. no.1
(Main Matter SUIT/0100176/2019)				
32	Commercial Suit	100048/2020	Tushar Fabrics Pvt Ltd Vs Abdul Sammad	Hitesh Soni and Associates
Sub Matter: NOTICE OF MOTION/0100811/2020				
33	NOTICE OF MOTION	100811/2020	Tushar Fabrics Pvt Ltd Vs Abdul Sammad	Hitesh Soni and Associates
(Main Matter Commercial Suit/0100048/2020)				
<u>NM ARGUMENTS</u>				
34	Commercial Suit	100140/2020	Kaynet Finance Ltd Vs Priti Vora	Mr. Robin Fernandes
<u>C/S REPLY</u>				
At 11.00 AM Morning Session				
35	Commercial Suit	100089/2020	M/s. M. D. Automac Vs M/s. Shamvik Glasstech Pvt Ltd	D. A. Dhalerao
<u>CHAMBER SUMMONS</u>				
36	CHAMBER SUMMONS	100393/2020	Sukanraj Kasturchandji Jain Vs Shivaji Kishan Jadhav	Yashpal Jain
(Main Matter Commercial Suit/0100131/2019)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>FRAMING ISSUES</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100007/2020	Praful Sukanraj Jain Vs Pulkesh alias Phulkesh Kasanlal Mahajan	Mr. Ramesh Jain and Mrs. Kusum Jain
<u>FILING SAY</u>				
2	Commercial Suit	100088/2019	Smt. Kalavati Wife of Suresh Jain Vs Rajendra Chaturvedi	Shri. Suresh M. Jain
<hr/>				
<u>SETTLEMENT</u>				
At 11.00 AM Morning Session				
3	Commercial Suit	100051/2019	Canara Bank Vs Mr. Narendra R. Bhilare	M/s. Sanjeev Kanchan and Co.
4	NOTICE OF MOTION	104456/2019	Balaji Glaziers and Interiors LLP Vs Kotak Mahindra Bank Ltd.	Manoj Bhatt
(Main Matter Commercial Suit/0100184/2019)				
<u>ARGUMENTS</u>				
5	Commercial Suit	100124/2020	1. Mrs. Marium Joseph 2. Mr. Joseph Thomas Vs 1. Mrs. Padmaja Chandrashekar Vaidya 2. Mr. Chandrashekar Shrikrishna Vaidya 3.HDFC Bank Ltd.	P. D. gandhy and Associates
Sub Matter: NOTICE OF MOTION/0100732/2020				
At 11.00 AM Morning Session				
6	Commercial Suit	100107/2019	Maneklal Anandji Contractor Vs Jivan Meghji Gandhi	Legal Chartered
<u>HEARING</u>				
At 2 45 pm Afternoon Session				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
7	NOTICE OF MOTION	102402/2019	Ketan Mathuradas Chatwani - Commercial Suit St. No.6885 of 2019 Vs Mrs. Meena Anil Leheru And Ors	B. B. Parekh
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
8	Commercial Suit	100094/2020	Bizworld International Investment Securities Company Pvt Ltd. Vs Nandi Vardhan Infrastructure Ltd	Shri Maulik K. Tanna
9	Commercial Suit	100185/2020	Canara Bank Vs Mr. Rahul Satish Pandit	M/s. Sanjeev Kanchan and Co
<u>EX-PARTE EVIDENCE</u>				
10	Commercial Suit	100177/2020	Rameshkumar Kundanmal Agarwal Vs Ranjeet Kumar Vishnu Prasad	Jagdish Nagar and Associates
<u>DRAFT ISSUES</u>				
11	Commercial Suit	100387/2020	Indo-Polygraph Machinery Pvt. Ltd. Vs Vibgyor Arts.	Haresh Lulia
At 11.00 AM Morning Session				
12	Commercial Suit	100127/2019	Zara Habitats LLP Vs Sanjog Enterprises	Rakesh K. Agarwal
<u>SUIT STAYED</u>				
13	Commercial Suit	100028/2019	M/s. Nagardas Kanji Shah Vs Reliance Defense and Engineering Ltd.	S.C. Jodhavat
<u>FOR TAKING STEPS</u>				
14	Commercial Suit	100190/2020	M/s. Infinity Industries Pvt Ltd Vs M/s. Jyoti Paper Udyog Ltd	Rajan Pillai
15	Commercial Suit	100155/2020	India Book Distributors Bombay Ltd. Vs International Book Hause	Shri. V.L. Pathak

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
16	Commercial Suit	100010/2019	Tata Capital Ltd. Vs M.C. Karthikeyan Iyer	Wadia Gandhi and Co.
17	Commercial Suit	100203/2019	Mr. Rajesh Bhanushali Vs M/s. Vimal Freight International	Ashutosh M. Mantri
<u>AFFIDAVIT OF SERVICE</u>				
18	Commercial Suit	100149/2019	M/s. Neha Enterprises Vs H.J. Hygiene	Piyush Shah / Seegarla Shrikant M.
19	Commercial Suit	100175/2019	Mahindra And Mahindra Ltd. Vs Green India Building Systems And Services Pvt. Ltd.	Res Juris
20	Commercial Suit	100263/2019	Universal Builders Vs Azad Amarchand Jain	Sanjay P. Shinde
<u>FOR</u>				
21	Commercial Suit	100171/2019	Akai Steels Pvt. Ltd. Vs Shah Group Builders Ltd.	S.P. Pandey / Harishankar Pandey
<u>NM FOR HEARING</u>				
22	NOTICE OF MOTION	100732/2020	1. Mrs. Marium Joseph C/o Mr. Joseph Thomas Vs 1. Mrs. Padmaja Chandrashekhar Vaidya 2. Mr. Chandrashekar Shrikrishna Vaidya 3.HDFC Bank Ltd.	Adv.
(Main Matter Commercial Suit/0100124/2020)				
<u>NOTICE OF MOTION</u>				
23	NOTICE OF MOTION	101124/2020	M/s. Alchemie Financial Services Ltd. - Mr. Rajendra Mahadev Mhatre Vs Leena Nirmal Chhadva Proprietor M/s. Sapan Creatives	Adv. Paras Vira
(Main Matter Commercial Suit/0100159/2019)				
24	NOTICE OF MOTION	101148/2020	M/s. Hamsons Trading Ent Pvt. Ltd. Vs NTL Electronics Ltd.	Khan Javed Akhtar Adv.
(Main Matter Commercial Suit/0100085/2019)				
At 2 45 pm Afternoon Session				

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 16-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
25	NOTICE OF MOTION	101115/2020	The Global Associates Vs Economy Refrigeration Pvt. Ltd.	Adv. Maravoor Wamorkar and Co.
(Main Matter Commercial Suit/0100167/2019)				
<u>C/S REPLY</u>				
At 11.00 AM Morning Session				
26	Commercial Suit	100083/2020	Jitendra Kheraj Chandan Vs R. K. Satyam Dyes and Chemicals	Shri Mahesh J. Devani
27	SUMMONS FOR JUDGT	100138/2019	Jitendra Kheraj Chandan Vs R. K. Satyam Dyes and Chemicals	Mahesh J. Devani
(Main Matter SUMMARY CIVIL SUIT/0101069/2018)				
28	CHAMBER SUMMONS	101655/2019	Jitendra Kheraj Chandan Vs R. K. Satyam Dyes and Chemicals And Anr	Adv S. K. Jain And Associates
(Main Matter SUMMARY CIVIL SUIT/0101069/2018)				
<u>COMPLIANCE</u>				
29	Commercial Suit	100167/2019	The Global Associates Vs Economy Refrigeration Pvt. Ltd.	A and G Legal Associates LLP

Sub Matter: NOTICE OF MOTION/0101115/2020

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 17-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>SERVICE</u>				
1	Commercial Suit	100164/2019	Mr. Eqrar Hafeez Khan Vs Mr. Mustaqeem Khan	Akhilesh Upadhyay
2	Commercial Suit	100223/2019	Syndicate Bank Vs M/s. Laiqa Enterprises	Sandhya Nanavare
3	Commercial Suit	100230/2019	Canara Bank-Maneesh Kumar Vs M/s. Samreen Tours And Travels Firm	Rajkumar K. Shukla Law Firm
<u>HEARING</u>				
4	Commercial Suit	100173/2020	Om Trading Co. Vs 1.IDT Clothing Pvt. Ltd. 2.Suraj Gupta 3.Amar Gupta	Ashwini Pawar
5	Commercial Suit	100106/2019	Mrs. Ratanidevi Tulsiram Rander Vs Mr. Rajkumar Mantri	M/s. Jhangiani, Narula and Association
At 11.00 AM Morning Session				
6	Commercial Suit	100167/2020	M/s. Mehta Agency Vs M/s. Harash Enterprise	Shri Akhilesh K. Dubey
<u>RECORDING EVIDENCE</u>				
7	Commercial Suit	100184/2020	Canara Bank Vs Mr. Tahir Hussain Ansari	M/s. Sanjeev Kanchan and Co
8	Commercial Suit	100191/2020	Canara Bank Vs Mrs. Geeta Sujit Narvekar	M/s. Sanjeev Kanchan and Co
<u>EX-PARTE EVIDENCE</u>				
9	Commercial Suit	100105/2020	Delta Iron and Steel Co. Pvt. Ltd. Vs Forbes and Co. Ltd.	Suraj M. Gaikwad
10	Commercial Suit	100187/2019	Harshad Champaklal Shah Vs Balaji Venkatraman Iyer	Shri Mahesh J. Devani
<u>DIRECTIONS</u>				
At 11.00 AM Morning Session				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 17-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
11	Commercial Suit	100388/2020	Ankit Agarwal HUF Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
12	Commercial Suit	100391/2020	Mr. Om Prakash Bhagirathmal Chhawchhria Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
13	Commercial Suit	100394/2020	Jayantilal Khimji Nandu Vs Mango Kids and Anr.	Charmaine Bocarro / Vivek Sharma
<u>FOR TAKING STEPS</u>				
14	Commercial Suit	100156/2020	State Bank of India Vs Mr. Rajesh Babu Netke	M/s. V. B. Tiwari and Co
<u>SERVICE</u>				
At 11.00 AM Morning Session				
15	Commercial Suit	100130/2020	Ms. Dolphin Enterprises Vs 1. Heena Sudhir Jain 2. Sudhir Jain	Ms. Mandakini Bangale
16	Commercial Suit	100146/2020	PB Ventures LLP Vs M/s. Premier Futsal Management Pvt. Ltd.	Sameer D. Malusare
17	Commercial Suit	100052/2019	Canara Bank Vs Mr. Krunal Gautam Gaikwad	M/s. Sanjeev Kanchan and Co.
18	Commercial Suit	100029/2020	Dilipkumar Atmaram Nagpal Vs Reena Tinaaz Pvt. Ltd.	Miss Rekha C. Shukla
19	Commercial Suit	100053/2020	Corporation Bank Vs M/s. Development Resources and System Automation	M/s. Mable and Associates
<u>SUMMONS FOR JUDGEMENT HEARING</u>				
20	Commercial Suit	100072/2020	RKB Global Pvt Ltd Vs Jugal Kishor Bhajanlal Didwania	Ashwin Ankhad and Associates
21	Commercial Suit	100098/2020	M/s. Kantilal Sanghvi and Co Vs United Bank of India	Suresh Rajeshwar

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 17-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
22	Commercial Suit	100127/2020	Mr. Santosh Rajaram Katta Vs Mr. Pravin Babulal Jain	Noman Jafri
23	Commercial Suit	100129/2020	Eureka Forbes Limited Vs Mr. P. R. Bhosale	Navdeep Vora and Associates
24	Commercial Suit	100137/2020	Ultratech Cement Ltd Vs Amit Ruparel	Mahajan and Manajan
25	SUMMONS FOR JUDGT	100107/2019	Ultratech Cement Ltd Vs Amit Ruparel	Mahajan and Manajan
(Main Matter SUMMARY CIVIL SUIT/0101364/2018)				
26	SUMMONS FOR JUDGT	100245/2019	M/s. Kantilal Sanghvi and Co Vs United Bank of India And Ors	Suresh Rajeshwar
(Main Matter SUMMARY CIVIL SUIT/0101149/2018)				
<u>NOTICE OF MOTION</u>				
27	NOTICE OF MOTION	101192/2020	Mr. Pradeep Vasant Phalke Vs M/s. Arambhan Hospitality	adv. Bimal N. Bhabhda
(Main Matter Commercial Suit/0100022/2020)				
<u>NM ORDERS</u>				
At 11.00 AM Morning Session				
28	Commercial Suit	100185/2019	Chandrakant Pukhrajji Mehta Vs M/s. Fairmacs Shipping and Transport	Mr. Ramesh Jain And Mrs. Kusum Jain
Sub Matter: NOTICE OF MOTION/0101039/2020				
29	NOTICE OF MOTION	101039/2020	Chandrakant Pukhrajji Mehta Vs M/s. Fairmacs Shipping and Transport	Adv. Saket Ramchandra Ketkar
(Main Matter Commercial Suit/0100185/2019)				
<u>COMPLIANCE</u>				
30	Commercial Suit	100022/2020	Mr. Pradeep Vasant Phalke Vs M/s. Arambhan Hospitality	Ramesh D. Kamble
Sub Matter: NOTICE OF MOTION/0101192/2020				